

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Civil Writ Jurisdiction Case No.19037 of 2015**

Abhay Kumar Sharma Son of Late Rameshwar Singh Resident of village -  
Bari Tengraila, P.O. Sahar Rampur, P.S. Naubatpur, District - Patna

... .. Petitioner/s

Versus

1. The State Of Bihar
2. The Director, Primary Education, Bihar, Patna
3. The District Superintendent of Education, Patna
4. The Area Education officer, Bikram, Patna
5. The Area Education officer, Sadar, Patna
6. The Area Education officer, Danapur, Patna

... .. Respondent/s

**Appearance :**

For the Petitioner/s : Mr.Surinder Kumar

For the Respondent/s : NONE

**CORAM: HONOURABLE MR. JUSTICE ANIL KUMAR SINHA**  
**ORAL ORDER**

3      11-03-2024                      Despite the order, dated 03.03.2020, neither any counter affidavit has been filed nor learned Counsel for the State is present.

By way of last chance, four weeks' further time is granted to the State for filing counter affidavit, pursuant to the order, dated 03.03.2020.

List this case, under the same heading, on 15<sup>th</sup> April, 2024.

Let a copy of this order be furnished in the Office of the learned Advocate General, Bihar.

**(Anil Kumar Sinha, J.)**

Prabhakar Anand/-

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